


Allahabad Bench

IA No.24/2021 & IA No. 65/2021 in
CP No.(IB) 85/ALD/2020ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.03.2021

NAME OF THE COMPANY: Kutumb Project V/s Lanco Mandakini Hydro Energy Pvt Ltd

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Yash Tandon	Adv	For R.P./Respondent	
2.				

IA NO.24/2021&IA NO. 65/2021, IN CP NO.(IB) 85/ALD/2020

Sh. Yash Tandon, Advocate for the Respondent/RP is present.

None present for the petitioner.

Record shows that the time was granted to the applicant for filing rejoinder, but no rejoinder has been filed till date. Let the same be filed by the next date fixed.

Put up in the week commencing 30th April, 2021 before the Regular Court.

Ld. Counsel for the Respondent/RP shall inform the Ld. Counsel for the petitioner about the order passed today in writing within 48 hours.

- Sd -

Dated : 26.03.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)